SIKKIM



GAZETTE

GOVERNMENT

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Friday 11th April, 2025

No. 94

HIGH COURT OF SIKKIM GANGTOK

No. 03/HCS

Dated: 04/4/2025

NOTIFICATION

In continuation to Notification No. 53/Confdl/HCS dated 09/12/2024, it is hereby notified for general information that 15th April 2025 (Tuesday) shall be observed as holiday for the High Court of Sikkim on account of Poila Baisakh.

By Order,

REGISTRAR HIGH COURT OF SIKKIM